

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TEMP No 98/98

Smt. Nirupa Karmawat Versus UOI.

Date of Order	Orders
23/1/2001	None present on behalf of the applicant. Mr. S.S. Hasan, Counsel for the respondents. On perusal of the ordersheets, it appears that none was present for the applicant on 22-5-2000, 11-8-2000 & 14-9-2000 and today. It appears that the applicant has lost interest in this O.A; therefore, this O.A. is dismissed in default for non-prosecution. <i>Copy sent to applicant vide 27/6/98 Date 2/8/98</i> <i>Pls. submit in 3/11/01</i> <i>38/2001</i>